Central Administrative Tribunal Principal Bench



O.A. No. 1433 of 1994

New Delhi, dated this the 25th August, 1999

Hon ble Mr. S.R. Adige, Vice Chairman (A) Hon ble Mr. Kuldip Singh, Member (J)

Shri Virender singh,
Ex. Head Constable No. 206/L,
R/o KP-96, Maurya enclave,
Pitam Pura,
Delhi-110034. ... Applicant

(By Advocate: Shri B.L. Madhok proxy counsel for Shri B.S. Mainee)

Versus

- Lt. Governor, Govt. of NCT of Delhi through
- 1. The Commissioner of Police, Delhi Police, Police Headquarters, New Delhi-110002.
- The Addl. Commissioner of Police (Security), Rashtrapati Bhawan, New Delhi.
- 3. The Dy. Commissioner of Police, Prov. & Lines, Old Police Lines, Delhi. ... Respondents

(By Advocate: Shri Vijay Pandita)

ORDER (Oral)

BY HON BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri Madhok appears and states that applicant does not press the O.A. and prays for permission to withdraw the O.A. Permission is granted and the O.A. is dismissed as withdrawn.

(Kuldip Singh) Member (J) (S.R./Adige) Vice Chairman (A)

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